Affairs of Himalayan Mountaineering Institute

1514. SHRI DAWA LAMA: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state:

(a) whether Government are aware that large number of ex-defence personnel have been posted in Himalayan Mountaineering Institute, Darjeeling in lieu of local experts;

(b) whether as a result thereof, a number of residential complexes have been constructed within Himalayan Mountaineering Institute Complex;

(c) whether this has resulted to ecological imbalance; and

(d) if so, the action proposed to save Himalayan Mountaineering Institute?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As informed by Himalayan Mountaineering Institute, Darjeeling, no ex-defence personnel have been posted in lieu of local experts. However, six ex-defence personnel have been employed in the Institute as Peon (1), Chowkidars (2), Upper Divison Clerk (1), Catering Assistant (1), and Driver (1).

(b) No new residential building has been constructed in HMI since April, 1989. However, a Group 'D' Quarter Block was constructed by the Institute during 1993-94, which is located outside the HMI complex. The block has ten quarters and only one Ex-Defence personnel is staying in that block.

(c) No such ecological imbalance has been reported by the Himalayan Mountaineering Institute.

(d) Does not arise.

Superannuation Age of Kendriya Vidyalaya and Navodaya Vidyalaya Teachers

1515. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: (a) whether Government have since decided to raise superannuation age of Kendriya Vidyalaya and Nvodaya Vidyalaya teachers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c): The question of raising the age of Superannuation of School teachers is under consideration of the Department of Education, Ministry of Human Resurce Development.

Incidents of stone throwing on trains in Mumbai

1516. SHRI SANJAY NIRUPAM: Will the Minister of RAILWAYS be pleased to state:

(a)whether incidents of stone throwing on commuters of suburban trains in Mumbai have increased;

(b)if so, whether the Railway au thorities have conducted any enquiry into these incidents; and

(c)if so, the conclusions of the enquiry and the action taken to check this menace and punish the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND

PROGRAMME IMPLEMENTATION. (SHRI RAM NAIK): (a) Yes Sir.

(b) and (c) No, Sir. "Policing" being a State subject, the safety and security of passengers and their belongings in the running trains and railway premises in the Constitutional responsibility of the State Government concerned which they discharge through their Government Railway Poice (GRP). The cases of crimes on railways are reported to, registered and investigated by the Government Railway